

(5)

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

ORIGINAL APPLICATION NO. 714 OF 2006

ALLAHABAD, THIS THE 30th DAY OF OCTOBER, 2006

HON'BLE MR. JUSTICE KHEM KARAN, VICE-CHAIRMAN
HON'BLE MR. M. JAYARAMAN, MEMBER-A

Suresh Prasad Sinha,
Son of Late T. R. Sinha,
Presently posted as Chief Parcel Supervisor,
North Central Railway,
Kanpur.

..... .Applicant

(By Advocate Shri M. K. Upadhyay and Shri P. K. Kashyap)

Versus

1. Union of India,
through General Manager,
North Central Railway,
Allahabad.
2. Divisional Railway Manager,
North Central Railway,
Allahabad.
3. Deputy Chief Traffic Manager,
North Central Railway,
Kanpur Central Kanpur.
4. Enquiry Officer,
Chief Yard Master,
GMC Kanpur.

..... .Respondents.

(By Advocate Shri A. Tripathi and Shri P.N. Rai)

ORDER

✓

(6)

HON'BLE MR. JUSTICE KHEM KARAN, VICE-CHAIRMAN

Heard Shri M. K. Upadhyay, counsel for the applicant and Shri A. Tripathi, counsel for the respondents.

2. Learned counsel for the applicant has stated that this OA was filed against pending disciplinary proceedings. He also states that earlier to this OA, the applicant had filed another OA no.1395/05 which this Tribunal disposed of vide order dated 30.05.2006 directing the respondents to dispose of the representation of the applicant. Learned counsel for the applicant says that the said representation has been rejected. Learned counsel for the applicant prays that this OA may be dismissed as withdrawn with liberty to challenge that rejection of the representation. We think that the prayer of Shri M. K. Upadhyay can be accepted.

3. So this OA is dismissed as withdrawn with liberty to file a fresh OA in respect of rejection of the representation. No costs.

Jaw
30.10.06



Member-A

Vice-Chairman

/ns/